

Anita Chaudhary Vs. State of Haryana

Present:- Mr. Kunal Dawar, Advocate, for the petitioner.
Mr. Deepak Balyan, Addl. Advocate General, Haryana.

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The petitioner, who is a woman aged about 45 years, apprehends her arrest in FIR No. 220 dated 15.12.2023 for the offence punishable under Sections 34, 420, 447, 506, 511, (Sections 467, 468, 471 IPC added later on) registered at Police Station Tigaon, Faridabad.

2. It is contended by learned counsel for the petitioner that the offences of cheating, forgery and house tress-pass as alleged against the petitioner have arisen out of a controversy centred around a Will which is subject matter of challenge in civil litigation. It is submitted that though the report of Forensic Science Laboratory is against the petitioner but the report of Handwriting Expert is in favour of the petitioner.

3. It is informed that the petitioner has no criminal antecedents and therefore, possibility of petitioner fleeing may not arise and her arrest may entail serious adverse consequences to her personal life and dignity of a woman.

4. In view of the above, the petitioner is extended the benefit of interim anticipatory bail subject to her furnishing personal bonds for a sum of Rs.50,000/- with two sureties of the like amount each to the satisfaction of Arresting/Investigating Officer. However, the petitioner shall join investigation as and when called upon to do so and cooperate with the Arresting/Investigating Officer and shall abide by the conditions as provide under Section 482(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023.

5. This order shall also remain subject to the following condition:-

- i) The petitioner shall plant 10 saplings of indigenous plants at a public place and submit proof in that regard by way of photographs before the Registry before the next date of hearing, failing which the Registry is directed to place the matter before the appropriate Bench where the Bench may consider recall of the order.

6. List on 15.10.2024.

(SHEEL NAGU)
CHIEF JUSTICE

23.09.2024

ravinder sharma